

R.O.C.No.3002-A /2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 22 / 2019

The Government in G.O.Ms.No.787, Home(Cts.III) Department, dated 16.11.2016 have issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Gummidipoondi in Tiruvallur District and the Government in G.O.Ms.No.1108 and 1109, Home (Cts.III) Department, dated 23.08.2018, have issued notification, in respect of the constitution of the aforesaid Court, in the cadre of Civil Judge.

Tmt. T.Mugizhambigai, Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Tiruvallur, is transferred and posted as District Munsif-cum-Judicial Magistrate, Gummidipoondi in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS, CHENNAI.
DATED: 04.02.2019.

Sd/- C.Kumarappan
REGISTRAR GENERAL